

ITEM NO.101
(PART-HEARD)

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1007/2013

JAMILA BEGUM (D) THR. LRS.

Appellant(s)

VERSUS

SHAMI MOHD. & ANR.

Respondent(s)

Date : 29-11-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s) Mr. R.B. Singhal, Sr. Adv.
Mr. Anurag Kishore, Adv.
Mr. Abhishek Chaudhary, Adv.
Mr. Hira Lal, Adv.
Mr. Surendera Kumar, Adv.
Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s) Mr. Braj Kishore Mishra, Adv.
(R-1) Ms. Aparna Jha, AOR
Ms. Kriti Soudhi, Adv.
Ms. Bhawna Singh, Adv.
Mr. Vinod Kumar, Adv.
Mr. Abhishek Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have heard arguments advanced by Mr. R.B. Singhal, learned senior counsel appearing for the appellants. We have also heard arguments of Mr. Braj Kishore Mishra, learned counsel appearing for respondent no.1.

Judgment reserved.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER